

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(C) Diary No(s).22354/2015

(Arising out of impugned final judgment and order dated 27/05/2015 in RPD No. 381/2013 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

C.L. YADAV

Petitioner(s)

VERSUS

RAM KRISHNA POKHARIYAL AND ORS.

Respondent(s)

Date : 16/12/2016 This petition was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
[IN CHAMBERS]

For Petitioner(s) Mr. M. C. Dhingra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Perused the Office Report dated 25-11-2016.

As prayed for, four weeks' time is granted as a last chance to comply with the said Office Report, failing which the petition shall stand dismissed for want of prosecution without further reference to the Court.

(B.Parvathi)  
Court Master

(Saroj Kumari Gaur)  
Court Master